

disadvantaged groups, in schools. These guidelines have been reiterated to all States and UTs by the Ministry *vide* letter dated 8th June, 2016.

Universal Service Obligation Fund

1499. SHRI T.K. RANGARAJAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the financial position of Universal Service Obligation Fund;
- (b) the quantum of subsidy given from this fund for the years 2017-18 and 2018-19;
- (c) whether there is any request from BSNL for this subsidy amount for providing 3G spectrum in rural areas; and
- (d) if so, whether it has been paid and if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD):

(a) As on 31st May 2019, ₹ 50554 crore is available as potential fund in Universal Service Obligation Fund.

(b) ₹ 6998.76 crore and ₹ 4788.22 crore have been disbursed for the years 2017-18 and 2018-19 respectively, from Universal Service Obligation Fund.

(c) and (d) No.

Speedy disposal of pending cases

1500. DR. ANIL AGRAWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases are pending for disposal in various courts of the country;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise and court-wise and the reasons therefor;
- (c) the number of cases disposed off by various courts during the above period, State-wise and court-wise;
- (d) the section of the society mostly affected by delay in the justice delivery mechanism; and